

SHRI G. NARASIMHA REDDY : One of the main responsibilities of this House is also to protect the**

MR. SPEAKER : There is no question; it cannot be brought in this House.

Dr. Bhoi, do you want to say something ?

(Interruptions)

DR. KRUPASINDHU BHOI (Sambalpur) : I will not bring any heat on you.

(Interruptions)

SHRI G. NARSIMHA REDDY : On a point of order.

MR. SPEAKER : No point of order.

DR. KRUPASINDHU BHOI : I am not going to dig into this subject. Because *hallogulla* is going on, with due apologies to the House, I want recite one *sloka* :

उदियते यदि भानु पश्चिम दिग्दिभागे
प्रस्पुतित् यदि पद्म पर्वतनाम् शिखाग्रे

(Interruptions)**

MR. SPEAKER : Not allowed. Now Shri Shivraj Patil,

12.42 hrs.

PAPERS LAID ON THE TABLE

Report of the Committee for Technical Assessment of Rajasthan Atomic Power Station.

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the Committee for Technical Assessment of Rajasthan Atomic Power Station.
- (2) A copy of the Action taken Report' (Hindi and English versions) of the Committee for Technical Assessment of Rajasthan Atomic Power Station. [Placed in Library. See No. LT 8624/84].

Report of the All India Committee on Jail Reforms.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of the All India Committee on Jail Reforms 1980-83 (Volumes I and II). [Placed in Library. See No. LT 8625/84].

Notification under Central Industrial Security Force Act, 1968; Annual Report of the Central Vigilance Commission for 1983 and Report of the Inquiry Commission into incident of firing at Rangat (Andaman)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : On behalf of Shri P. Venkatasubbaiah, I beg to lay on the Table—

- (1) A copy of the Central Industrial Security Force (Third Amendment) Rules, 1984 (Hindi and English versions) published in notification No. G.S.R. 815 in Gazette of India dated the 4th August, 1984, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT 8626/84].
- (2) (i) A copy of the Annual Report (Hindi and English

*Not recorded.